

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1291  
ANSWERED ON:01.12.2005  
FILLING UP OF EX-SERVICEMEN QUOTA  
Khanduri AVSM,Maj.Gen.(Retd.) Bhuwan Chandra

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has taken up the matter of non-fulfilling the Ex-Servicemen quota in re-employment with the State Governments;
- (b) if so, the details thereof;
- (c) if not, the time by which the Government is intending to take up this matter with the concerned State Governments;
- (d) the present status of the proposal for transfer of Army Personnel to Central Para-military forces which has been under consideration of the Government; and
- (e) the time by which the said proposal is likely to be finalized?

**Answer**

(SHRI BIJOY KRISHNA HANDIQUE)  
MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(a) to (c): The Ministry of Defence has been requesting State Governments/U.T Administrations from time to time for optimum utilisation of the vacancies reserved for ex-servicemen by making provision for carry forward of such vacancies till these are filled up by re-employing them. Last such reference was made to the States/U.Ts in January 2005.

(d) & (e): A working group under the Chairmanship of Adjutant General, Army Headquarters having representatives from Ministry of Home Affairs, Border Security Force, Central Reserve Police Force, Central Industrial Security Force and National Security Council Secretariat is already seized with the matter relating to the proposal for lateral induction of Armed Forces personnel into Central Para Military Forces. A definite time indication is not possible.